

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 40

IA 2624/2024 IN C.P. (IB)/120(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **INDIAN BANK V/s GF TOLL ROAD PRIVATE LIMITED**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Anju Bhushan Gupta, Advocate Aditya Goel, Mr. Sanyam Gupta i/b ABG

Lawyers & Solicitors for Applicant present through VC.

IA 2624/2024

The hard copy of the petition is not available. List this matter on Board on **19.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**